## WRITTEN ANSWERS TO QUESTIONS

## Proposed Oil Refineries

\*578. Shri V. C. Shukla:
Pandit D. N. Tiwary:
Shri Bhagavati:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 712 on the 26th November, 1957 and state:

- (a) whether Government have received the project studies on the proposed oil refineries in Gauhati and Barauni; and
- (b) if so, the broad features of the same?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir. The Consultants are still working on it.

(b) Does not arise.

## सेन्द्रल प्रार्डनेन्स डिपी, बागरा

\*३६०. सेठ अचल सिंह: क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेगे कि:

- (क) क्या यह सच है कि ६ दिसम्बर, १६५७ को सेन्द्रल म्रार्डनेन्स डिपो, म्रागरा में माग लग गयी थी:
- (स) यदि हा, तो उसके फलस्वरूप कितनी हानि हुई;
- (ग) क्या जाच-न्यायालय को भ्राग लगने के कारणो की जाच-पडताल करने का भ्रादेश दिया गया था;
- (ष) यदि हा, तो वह न्यायालय किस निष्कर्ष पर पहुचा है, श्रीर
- (क) भविष्य में ऐसी घटनाझों की रोक-माम करने के लिये क्या कार्यवाही की गयी है?

प्रतिरक्षा उनमंत्री (सरवार मधीठिया):

- (स) ३,४४,७४४. २४ वपये ।
- (ग) जी हां।
- (घ) कोर्ट की राय में घाग किसी मामूली साधन जैसे कि सुलगती बीड़ी या तिगरेट के टुकडे से लगी जो किसी कामगर द्वारा डिपो बन्द होते समय गोदाम में रह गया। कुछ समय सुलगते रहने के बाद उस बीड़ी घषवा सिगरेट के टुकडे ने किसी घासामी से घाग पकडने वाले पदार्थ को घाग लगा दी।
- (ङ) कोर्ट प्राफ इन्क्वायरी के कार्य-कम की केवल एडवांस कापी प्राप्त हो चुकी है। भिन्न स्तरो के कमाडरो की सिफारकों प्राप्त होने पर जो भ्रावक्यक भीर उपयुक्त कार्य करना होगा किया जायगा।

## Sports Stadia

\*383 Shri M R. Krishna: Will the Minister of Education and Scientific Besearch be pleased to state:

- (a) whether the Government of India have any scheme to provide Sports Stadia in all the States; and
- (b) whether any request has been made by the Government of Andhra Pradesh for funds to construct a Sports Stadium in Hyderabad?

The Minister of State in the Ministry of Education and Scientific (Dr K. L. Shrimali): Research (a) The Government of India approved of a scheme for the construction of Sports Stadia in Centres where they are required Under this scheme it is proposed to pay grant upto 50 per cent of the cost of construction, other than the cost of land, subject to the State Government or other sponsoring authority being prepared to meet the balance of the expenditure. Such grants will be paid in each specific case on the recommendation of the All India Council of Sports.

(b) A request from the Andhra Pradesh Government for grant to construct a pavilion in the Stadium already provided by them at Hyderabad is under examination,